

1	2	3
Sikkim	1125.4	361.8
Tamil Nadu	1798.1	1055.4
Telangana	627.1	90.5
Tripura	362.6	194.0
Uttar Pradesh	2161.4	1831.9
Uttarakhand	3560.5	522.4
West Bengal	3703.8	2076.8
<b>TOTAL</b>	<b>60937.6</b>	<b>32,932.05</b>

**Funds allocated to Jammu and Kashmir under MGNREGA**

3962. MIR MOHAMMAD FAYAZ: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is liability to Central Government in MGNREGA funds allocated to Jammu and Kashmir from last three years;
- (b) if so, the details of liabilities; and
- (c) the action taken to clear liabilities of Jammu and Kashmir in MGNREGA?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) to (c) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 is a demand driven wage employment programme. Fund release to States/UTs including Jammu and Kashmir is a continuous process and Central Government is committed in making funds available keeping in view the demand for work. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments based on agreed to Labour Budget (LB), opening balance, pace of utilization of funds, pending liabilities of the previous year, if any and overall performance. Central fund released to Jammu and Kashmir under MGNREGA during the last three years are as under:—

	(₹ in lakh)		
Financial Year	2016-17	2017-18	2018-19
Central fund released	80408.52	125417.69	79334.12